

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

5. IA 2702/2023 IA 2697/2023 IA 2703/2023  
In C.P.(IB)/515(MB)2020

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2023**

**NAME OF THE PARTIES: - Pranav Damania**  
**IN THE MATTER OF**  
**Esoteric Trading Pvt. Ltd.**  
**V/s**  
**Greenleaf Commerce Pvt Ltd.**

**APPEARANCES: -**

**FOR THE APPLICANT/RP :** Adv. Pranav Khatkul

**FOR THE RESPONDENT :** None present

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.2702/2023:** - The present application is filed by the applicant/RP for placing on record the report certifying the constitution of Committee of Creditors based on the list of Creditor. The said report of the RP is taken on record. No order is called for. With the aforesaid observation the **IA.NO.2702/2023 is allowed and disposed of.**

**IA.No.2697/2023:** - The Counsel appearing for the RP seeks time to place on record the approval of the CoC. Let the same be done within a period of two weeks by way of affidavit. List this matter for further consideration on **14.07.2023.**

**IA.No.2703/2023**: - The present application is filed by the Applicant/RP for placing on record the list of creditors. The said report of the RP is taken on record. No order is called for. With the aforesaid observation the **IA.NO.2703/2023 is allowed and disposed of.**

Sd/-

**SHYAM BABU GAUTAM**

**Member (Technical)**

JAGDISH

Sd/-

**KULDIP KUMAR KAREER**

**Member (Judicial)**